

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35387/2024 BLAPL/11896/2024	SURJYA SUNA @ SURYA SUNA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	MANAMUNDA /339 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000109/2024
2	D-BLAPL/35393/2024 BLAPL/11897/2024	MALAY DEEP VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /192 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000559/2024
3	D-BLAPL/35394/2024 BLAPL/11898/2024	PATI @ GANESWAR MISHRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	Tantiapal Marine /157 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002034/2024
4	D-BLAPL/35399/2024 BLAPL/11899/2024	PREET SINGH CHHABADA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /213 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000740/2024
5	D-BLAPL/35407/2024 BLAPL/11900/2024	SABIR KHAN VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	JALESWAR /23 /2022 J.M.F.C,JALESWAR(Baleshwar) CT/0000028/2022
6	D-BLAPL/35474/2024 BLAPL/11901/2024	MOSTO @ MOSTAFA MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /187 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000314/2019
7	D-BLAPL/35473/2024 BLAPL/11902/2024	MOSTO @ MOSTAFA MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /191 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000494/2022
8	D-BLAPL/35341/2024 BLAPL/11903/2024	RUPESH KUMAR MAHATO VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000121/2024
9	D-BLAPL/35401/2024 BLAPL/11904/2024	BIRENDRA PADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /631 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000099/2024
10	D-BLAPL/35472/2024 BLAPL/11905/2024	ARUN ORAN @ ORAON VS STATE OF ODISHA	KULDEEP MOHANTY VS	LEPHRIPADA /82 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000013/2024
11	D-BLAPL/35465/2024 BLAPL/11906/2024	JITENDRA SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	BOUDH /336 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000085/2024

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12	D-BLAPL/35410/2024 BLAPL/11907/2024	RANJEET PATTNAIK @ JEET PATTANAIAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	SARANGADA /104 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000375/2024
13	D-BLAPL/35429/2024 BLAPL/11908/2024	SANJAYA KHOSLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000014/2022
14	D-BLAPL/35427/2024 BLAPL/11909/2024	MANAS KHATUA VS STATE OF ODISHA	DEVASHIS PANDA VS	ATHGARH /210 /2019 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000107/2024
15	D-BLAPL/35412/2024 BLAPL/11910/2024	RANJEET PATTNAIK @ JEET PATTANAIAK VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	SARANGADA /98 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000350/2024
16	D-BLAPL/35416/2024 BLAPL/11911/2024	DHIRABAL PUJARI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000037/2024
17	D-BLAPL/35113/2024 BLAPL/11912/2024	DAMU GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /78 /2022 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000718/2022
18	D-BLAPL/33258/2024 BLAPL/11913/2024	SONU PASWAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /128 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000108/2021
19	D-BLAPL/34981/2024 BLAPL/11914/2024	NILADRI BIHARI PRADHAN @ ALOK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /703 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000566/2024
20	D-BLAPL/34763/2024 BLAPL/11915/2024	CHANDAN SAGAR VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT TOWN /230 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000084/2024
21	D-BLAPL/34705/2024 BLAPL/11916/2024	CHAITAN KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /141 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000077/2024
22	D-BLAPL/33334/2024 BLAPL/11917/2024	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
23	D-BLAPL/35527/2024	DEBA @ DEBENDRA BAL	PRAVAT KUMAR NAYAK	ANGUL TOWN /156 /2023

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	BLAPL/11918/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000419/2024
24	D-BLAPL/35523/2024 BLAPL/11919/2024	SANJAY KHADIA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /125 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000515/2024
25	D-BLAPL/33737/2024 BLAPL/11920/2024	BISWANATH HEMBRAM VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /177 /2024 J.M.F.C.,KONARK(Puri) GR/0000521/2024
26	D-BLAPL/35521/2024 BLAPL/11921/2024	BIKRAM BEHERA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	SARANGADA /93 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000348/2023
27	D-BLAPL/35519/2024 BLAPL/11922/2024	ARINDAM RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /296 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2024
28	D-BLAPL/34428/2024 BLAPL/11923/2024	PRAMOD MAJHI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /82 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000013/2024
29	D-BLAPL/35511/2024 BLAPL/11924/2024	PRALAY PRADHAN@KALIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	MANCHESWAR P.S. /585 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001878/2024
30	D-BLAPL/35507/2024 BLAPL/11925/2024	MIRAJUL SK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000014/2024
31	D-BLAPL/35477/2024 BLAPL/11926/2024	SAHID @ TUBU MANDAL NAYAK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	KOTOAGARH /81 /2023 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000133/2023
32	D-BLAPL/35502/2024 BLAPL/11927/2024	MD SAMEER @ MD. CHHOTU VS STATE OF ODISHA	MANORANJAN MISHRA VS	BARBIL /344 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000045/2023
33	D-BLAPL/34111/2024 BLAPL/11928/2024	MANOJ KUMAR BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /445 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000097/2024
34	D-BLAPL/35481/2024 BLAPL/11929/2024	JIBAN BHOI @ JEEVAN VS	KULDEEP MOHANTY VS	MANCHESWAR P.S. /585 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)

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35	D-BLAPL/35210/2024 BLAPL/11930/2024	STATE OF ODISHA UGULA @ RAKESH KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CT/0001878/2024 INFOVALLY UPD BHUBANESWAR /86 / 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000157/2023
36	D-BLAPL/35538/2024 BLAPL/11931/2024	SANTANU PRADHAN @ KUNA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /97 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000041/2024
37	D-BLAPL/35493/2024 BLAPL/11932/2024	RANJAN KUMAR YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /617 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002701/2024
38	D-BLAPL/35202/2024 BLAPL/11933/2024	NITYANANDA PUROHIT VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /233 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000070/2024
39	D-BLAPL/35499/2024 BLAPL/11934/2024	BISWANATH BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GOBINDAPUR /138 /2021 1ST ADJ,CUTTACK(Cuttack) ST/0000107/2022
40	D-BLAPL/35545/2024 BLAPL/11935/2024	RUDRA @ RUDRA NARAYAN SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /398 /2024 J.M.F.C.,PIPLI(Puri) GR/0000699/2024
41	D-BLAPL/35115/2024 BLAPL/11936/2024	S. VENKATES @ VENKATESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /305 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001170/2024
42	D-BLAPL/35593/2024 BLAPL/11937/2024	BABULU SATPATHY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001726/2024
43	D-BLAPL/33123/2024 BLAPL/11938/2024	SAMIM KHAN @ SAMIM SHAIKH @ SOMEN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /24 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001729/2023
44	D-BLAPL/34860/2024 BLAPL/11939/2024	MILAN MOHANTA @ PRANAB KUMAR MOHANTA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	RAIRANGPUR (RURAL) /129 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000077/2024
45	D-BLAPL/35586/2024 BLAPL/11940/2024	RAJESH KUMAR PANDA @ KANHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /367 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000823/2024

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46	D-BLAPL/35354/2024 BLAPL/11941/2024	JAGANNATH PAIK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/000023/2023
47	D-BLAPL/35580/2024 BLAPL/11942/2024	DILLIP DIPAK BISWAL @ DILLIP DEEPAK BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALIANTA P.S. /401 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001634/2024
48	D-BLAPL/35569/2024 BLAPL/11943/2024	RANJAN DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BARI RAMACHANDRAPUR /304 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0002174/2022
49	D-BLAPL/35575/2024 BLAPL/11944/2024	BIRENDRA BISWAL VS STATE OF ODISHA	JUGULA KISHORE PANDA VS	BOUDH /397 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000096/2024
50	D-BLAPL/34864/2024 BLAPL/11945/2024	ALLAM KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	HIRAKUD /333 /2024 A.D.J.,SAMBALPUR(Sambalpur) Spl/0000054/2024
51	D-BLAPL/35617/2024 BLAPL/11946/2024	BUDHURAM SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA SADAR /173 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC) Spl/0000113/2023
52	D-BLAPL/35534/2024 BLAPL/11947/2024	MADAN SUNDAR KHADIA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /125 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000515/2024
53	D-BLAPL/35615/2024 BLAPL/11948/2024	AJAYA KUMAR DAS @ AJAY DAS VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	BARI RAMACHANDRAPUR /70 /2024 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) CT/0000224/2024
54	D-BLAPL/35452/2024 BLAPL/11949/2024	RAJA @OM SWAIN VS STATE OF ODISHA	BIKAS SWAIN VS	BOLANGIR SADAR /398 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001951/2024
55	D-BLAPL/35533/2024 BLAPL/11950/2024	BULU KANDHA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /125 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000515/2024
56	D-BLAPL/35437/2024 BLAPL/11951/2024	BIJAYA MISTRY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /441 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000047/2024
57	D-BLAPL/32092/2024	DEEPAK KUMAR PRADHAN	HARAPRASAD SAHU	KABISURYANAGAR /306 /2024

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	BLAPL/11952/2024	VS STATE OF ODISHA	VS	ADJ,KODALA(Ganjam) ST/0000164/2024
58	D-BLAPL/35435/2024 BLAPL/11953/2024	PANKAJ MANDAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PODIA PS /63 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000040/2024
59	D-BLAPL/35624/2024 BLAPL/11954/2024	BABI @ PARAMANANDA SATHUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /108 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000071/2024
60	D-BLAPL/35639/2024 BLAPL/11955/2024	RAMBILASH TANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /200 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000545/2023
61	D-BLAPL/34907/2024 BLAPL/11956/2024	PRASANT DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHAULIAGANJA /187 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000795/2024
62	D-CMAPL/49100/2024 CMAPL/414/2024	SRIDHAR NAIK@NAYAK VS AGADI PRADHAN	DAYANANDA MOHAPATRA VS	// (//
63	D-CMAPL/45904/2024 CMAPL/415/2024	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	ADV. VS	// (//
64	D-CMAPL/48328/2024 CMAPL/416/2024	GANESHRAM SAHU VS RAJGOPAL SWAMY	SUNIL KUMAR PATNAIK VS	// (//
65	D-CMAPL/46863/2024 CMAPL/417/2024	PURNAMASI DIBYA VS LINGARAJ SATPATHY	ADV. VS	// (//
66	D-CMP/48787/2024 CMP/1358/2024	MALLI PANDA VS BHAGABAN PANDA	DEEPAK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) IA/0000058/2023
67	D-CMP/48496/2024 CMP/1359/2024	BAISHNAB CHARAN RANA VS BIJOY KUMAR RAY	S.S.MOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) EC/0000041/2023
68	D-CMP/49024/2024 CMP/1360/2024	LIPIKA PATRA VS	BIBHU PRASAD MISHRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK

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69	D-CMP/49115/2024 CMP/1361/2024	SUBRAT KUMAR SAMAL KAMALAKANTA JENA VS ANJANA PUHAN	SAMIR KUMAR MISHRA, (SR.ADV.) VS	IA/0000001/2024 // CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakali)
70	D-CMP/48156/2024 CMP/1362/2024	SHREEYA DASH VS DIPTIMAYEE DASH	NIRANJAN LENKA VS	MISCA/0000063/2024 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
71	D-CMP/48509/2024 CMP/1363/2024	GITANJALI PRADHAN @ SINGH VS MEERA SINGH	SURENDRA KUMAR BISWAL VS	IA/0000002/2024 // CIVIL JUDGE (SD),BALASORE(Baleshwar)
72	D-CMP/49082/2024 CMP/1364/2024	RAM BILASH RAM VS MATADIN RAM	PRANAB RANJAN CHHATOI VS	MISCA/0000005/2022 // CIVIL JUDGE (SD),KHURDA(Khordha)
73	D-CMP/49192/2024 CMP/1365/2024	KABITA JENA VS SANJEEV KUMAR JAIN	ARJUNA CHARANA BEHERA VS	CS/0000055/2017 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
74	D-CMP/49086/2024 CMP/1366/2024	VINJARAPU NAGARAJU@V. NAGARAJU VS PRAFULLA CHANDRA PANDA	DHANANJAYA MUND VS	IA/0000002/2023 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
75	D-CMP/48822/2024 CMP/1367/2024	PREMANANDA NAYAK VS MALATI NAYAK	BRUNDABAN ROUT VS	TS/0000142/2001 // CIVIL JUDGE (JR.DIV.),AUL(Kendrapara)
76	D-CMP/48678/2024 CMP/1368/2024	MAHADEV SAHU VS RAJPAL SINGH	JATINDRA KUMAR MOHAPATRA VS	EC/0000001/2017 // CIVIL JUDGE(SD),PHULBANI(Kandhamal)
77	D-CONTC/48288/2024 CONTC/7877/2024	ASHOKA KUMAR MAHAPATRA VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	IA/0000002/2024 // ()
78	D-CONTC/48374/2024 CONTC/7878/2024	DURGA PRASAD MAHARANA VS SALINI PANDIT, IAS	ADV. VS	// // ()
79	D-CONTC/48529/2024 CONTC/7879/2024	DHANI KHEMUNDU VS CHANDRA SHEKHAR PADHI, ENGR. IN CHIEF, W.R DEPT.	ADV. VS	// // ()

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80	D-CONTC/48551/2024 CONTC/7880/2024	BIDYADHAR SAHOO VS JYOTI RANJAN MISHRA, OAS	NIRANJAN NAYAK VS	// 0 //
81	D-CONTC/48702/2024 CONTC/7881/2024	M/S BAPUJI GRAMYA SILPADYOG SAMITI, KHURDA VS CHANDAN MAHANTY, AO CHIEF MANAGER, ORISSA GRAMYA BANK	BHABANI SANKAR DAS VS	// 0 //
82	D-CONTC/48714/2024 CONTC/7882/2024	BINOD KUMAR SAHOO VS SUSMITA SAHOO, DEO, ANGUL	ADV. VS	// 0 //
83	D-CONTC/48722/2024 CONTC/7883/2024	DIPANJALI NAYAK VS SASWAT MISHRA, IAS	ADV. VS	// 0 //
84	D-CONTC/49110/2024 CONTC/7884/2024	GANGADHARA BADHEI VS RADHAKANTA CHHATRI, DEO, BARGARH	ADV. VS	// 0 //
85	D-CONTC/48694/2024 CONTC/7885/2024	KUSHADHAR KUANR VS SHALINI PANDIT, IAS	ADYASIDHI MISHRA VS	// 0 //
86	D-CONTC/48741/2024 CONTC/7886/2024	MANJULATA MAHARANA VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE	ADV. VS	// 0 //
87	D-CONTC/48884/2024 CONTC/7887/2024	SUSANTA KUMAR CHOUDHURY VS ANUPAM SAHA, IAS,	ADV VS	// 0 //
88	D-CONTC/48898/2024 CONTC/7888/2024	SABILA FIRDOSH VS DR. ARABINDA KUMAR PADHI, I.A.S,	ADV. VS	// 0 //
89	D-CONTC/49111/2024 CONTC/7889/2024	SIDHARTHA SANKAR PATRA VS NIBEDITA PANI, DEO, JAJPUR	ADV. VS	// 0 //
90	D-CONTC/49140/2024 CONTC/7890/2024	ANANTA CHARAN PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
91	D-CONTC/49142/2024	KRUSHNA CHANDRA SAMAL	ADV.	//

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	CONTC/7891/2024	VS SHALINI PANDIT, IAS	VS	0 //
92	D-CONTC/45753/2024 CONTC/7892/2024	JOGENDRA NATH GHARAI VS SUDEEP DAKUA, ZONAL MANAGER, UCO BANK, ZONAL OFFICE, BALASORE	RABI NARAYAN BEHERA VS	// 0 //
93	D-CONTC/46151/2024 CONTC/7893/2024	MANOJ KUMAR PRADHAN VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND DISASTER	PRASHANTA KUMAR DAS VS	// 0 //
94	D-CONTC/46153/2024 CONTC/7894/2024	SAKUNTALA DEI VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND DISASTER	PRASHANTA KUMAR DAS VS	// 0 //
95	D-CONTC/47395/2024 CONTC/7895/2024	ALOK KUMAR PATI VS HEMA KANTA SAY, COLLECTOR-CUM-DPC, MGNREGS, MAYURBHANJ	ADV. VS	// 0 //
96	D-CONTC/46231/2024 CONTC/7896/2024	KRUSHNA CHANDRA SAHOO VS ARVINDA BEHERA, TAHASILDAR, JAJPUR	ADV. VS	// 0 //
97	D-CONTC/47027/2024 CONTC/7897/2024	TRINATH SAHOO VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
98	D-CONTC/47031/2024 CONTC/7898/2024	BHUBANANANDA ROUT VS BISWANATH TARAI, D.E.O,KHORDHA	ADV. VS	// 0 //
99	D-CONTC/47500/2024 CONTC/7899/2024	SUBHASINI MALLICK @ BABULI MALLICK VS GADADHAR JENA, BEO, DHAMNAGAR	SUKANTA KUMAR NAYAK VS	// 0 //
100	D-CONTC/47755/2024 CONTC/7900/2024	KALPANA NATH VS NIBEDITA PANI, D.E.O,DHENKANAL	ADV. VS	// 0 //
101	D-CONTC/48730/2024 CONTC/7901/2024	MAGUNI CHARAN SENAPATI VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
102	D-CONTC/48800/2024 CONTC/7902/2024	AJIT KUMAR SARANGI VS	ROHIT RANJAN RAY VS	// 0

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103	D-CONTC/49193/2024 CONTC/7903/2024	CHANCHAL RANA, I.A.S, RAMESH CHANDRA JENA VS VIJAYA AMRUTA KULANGE, LABOUR COMMISSIONER, ODISHA	ADV. VS	// // ()
104	D-CONTC/49250/2024 CONTC/7904/2024	SIBARAM BEHERA VS JYOTIRANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION	ADV. VS	// // ()
105	D-CRLA/35261/2024 CRLA/1199/2024	JITEN JAMUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /110 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/000076/2019
106	D-CRLA/34792/2024 CRLA/1200/2024	MAHENDRA JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	PLANTSITE /498 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/000058/2022
107	D-CRLA/35415/2024 CRLA/1201/2024	KALAI SINGH KERAI@KALAY VS STATE OF ODISHA	KULDEEP MOHANTY VS	SARAT /1 /2017 ASSISTANT SESSION JUDGE,UDALA(M ST/000015/2017
108	D-CRLA/33331/2024 CRLA/1202/2024	HOUSILA PRASAD TIWARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /93 /2020 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/000019/2020
109	D-CRLA/35424/2024 CRLA/1203/2024	GANESH PANIGRAHI@TILU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/000019/2014
110	D-CRLA/35492/2024 CRLA/1204/2024	ABHINANDAN SONI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /163 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/000026/2024
111	D-CRLLP/35444/2024 CRLLP/57/2024	STATE OF ODISHA VS BIJAYA BAGHA	UDIT RANJAN JENA A.G.A. VS	SPL.TASK FORCE /9 /2014 SPECIAL JUDGE,BAUDH(Baudh) Spl/000003/2015
112	D-CRLMC/35237/2024 CRLMC/4439/2024	SOURAV SAMANTARA VS NALIN MALIK	PRAMOD KUMAR NIGAM VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002250/2020
113	D-CRLMC/34900/2024 CRLMC/4440/2024	RAJESH RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /111 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000242/2023

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114	D-CRLMC/35266/2024 CRLMC/4441/2024	CHANDRIKA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /42 /2021 CIVIL JUDGE (JD) CUM JMFC, THAKUR CT/0000309/2021
115	D-CRLMC/35010/2024 CRLMC/4442/2024	SANTOSH BISWAL @ JITU @ JEETU VS STATE OF ODISHA	JULU KHANSAMA VS	JHARSUGUDA /538 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000028/2024
116	D-CRLMC/33064/2024 CRLMC/4443/2024	LAMBU @ LAMBODAR @ LAMBODRA BENIA VS STATE OF ODISHA	SURYAKANTA DASH VS	LAXMIPUR /27 /2019 AD HOC ADDITIONAL DISTRICT AND S TR/0000060/2019
117	D-CRLMC/33850/2024 CRLMC/4444/2024	PATITA@PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /400 /2022 J.M.F.C.,KHURDA(Khordha) GR/0000012/2022
118	D-CRLMC/33856/2024 CRLMC/4445/2024	BIDYADHAR SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /14 /2021 J.M.F.C.,KHURDA(Khordha) GR/0000063/2021
119	D-CRLMC/35447/2024 CRLMC/4446/2024	R.SUDHIR REDDY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 SPL.JUDGE, CHATRAPUR (GANJAM)(G 2(A)CC/0000051/2014
120	D-CRLMC/34395/2024 CRLMC/4447/2024	FAGUDEB SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	BINJHARPUR /308 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000095/2023
121	D-CRLMC/35454/2024 CRLMC/4448/2024	SIBA SANKAR GOUDA@SIBSANKAR GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU NDPS/0000003/2016
122	D-CRLMC/35462/2024 CRLMC/4449/2024	GANESH MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /28 /2020 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000074/2020
123	D-CRLMC/35483/2024 CRLMC/4450/2024	RAJU PANDA@JAYA PANDA VS STATE OF ODISHA	ANITA SAHOO VS	BOLANGIR SADAR /64 /2017 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000244/2017
124	D-CRLMC/35486/2024 CRLMC/4451/2024	PABITRA DAS VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /42 /2015 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000050/2018
125	D-CRLMC/35422/2024	PRAFULLA PRADHAN	JAYADEBA BEHERA	/ /0

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	CRLMC/4452/2024	VS THE COLLECTOR, KHORDHA	VS	EXECUTIVE MAGISTRATE,BBSR(Khordha)
126	D-CRLMC/35553/2024 CRLMC/4453/2024	BALUNKESWAR DASH VS STATE OF ODISHA	KASHINATH PATTANAİK VS	MISCA/0000850/2024 NACHUNI /285 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILİK GR/0000677/2023
127	D-CRLMC/33855/2024 CRLMC/4454/2024	MITA MAHANANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CMC/0000017/2024
128	D-CRLMC/35556/2024 CRLMC/4455/2024	PRITI RANJAN SAMAL VS STATE OF ODISHA	BISHNU PRASAD RATH VS	TALCHER TOWN /65 /2010 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000206/2010
129	D-CRLMC/35238/2024 CRLMC/4456/2024	KABERI MOHAPATRA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	SEA BEACH /173 /2019 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000607/2023
130	D-CRLMC/34094/2024 CRLMC/4457/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JAJPUR ROAD /152 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000395/2023
131	D-CRLMC/35239/2024 CRLMC/4458/2024	BIPIN BIHARI PANDA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	KANPUR /86 /2002 ADDL.SESSIONS JUDGE,ATHAGARH(C CRA/0000006/2024
132	D-CRLMC/35280/2024 CRLMC/4459/2024	SANANDA SAHU @ SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /161 /2015 A.D.J.,PADAMPUR(Bargarh) CT/0000175/2016
133	D-CRLMC/35489/2024 CRLMC/4460/2024	SANTILATA HOTA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SAHID NAGAR P.S. /380 /2016 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003008/2016
134	D-CRLMC/33183/2024 CRLMC/4461/2024	SUDHAKAR GHOSH VS HARIHAR PARIDA	SANJAY KUMAR DAS VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000377/2018
135	D-CRLMC/34303/2024 CRLMC/4462/2024	SK.SAHAJAHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /55 /2016 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000050/2018
136	D-CRLMC/35551/2024 CRLMC/4463/2024	SOUMYA RANJAN PAL VS	RAGHUNATH DASMOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac

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137	D-CRLMC/34664/2024 CRLMC/4464/2024	PRATIVA MISHRA GIRISH PRASAD SATAPATHY@GIRISHA PRASAD SATAPATHY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	CRMC/0000050/2021 ATHGARH /91 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000215/2022
138	D-CRLMC/34767/2024 CRLMC/4465/2024	DARSANSINGH SAINI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	KHARABEL NAGAR P.S. /123 /2003 S.D.J.M.,BHUBANESWAR(Khordha) GR/0001723/2003
139	D-CRLMC/34569/2024 CRLMC/4466/2024	SANANDA TANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BHAWANIPATNA SADAR /299 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000873/2022
140	D-CRLMC/35240/2024 CRLMC/4467/2024	PUSPANJALI DEBI VS HARA PRASAD HOTA	ANUP UDAYA SENAPATI VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) CRREV/0000097/2023
141	D-CRLMC/35038/2024 CRLMC/4468/2024	PRAMOD KUMAR SATAPATHY VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	JHARSUGUDA /186 /2001 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS GR/0000809/2001
142	D-CRLMC/35291/2024 CRLMC/4469/2024	SANGRAM SAMANATASINGHAR@ SANGRAM KESHARI SAMANATASINGHAR VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BANKI /261 /2016 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000040/2018
143	D-CRLMC/35517/2024 CRLMC/4470/2024	SUBASH BISOI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 J.M.F.C.,KOTPAD(Koraput) 2(A)CC/0000107/2024
144	D-CRLMP/35156/2024 CRLMP/1637/2024	RUNU PRADHAN VS DEBABRATA NAYAK	RAMAKRISHNA NAIK VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0002689/2021
145	D-CRLMP/35207/2024 CRLMP/1638/2024	DEBENDRA KUMAR MUND VS STATE OF ODISHA	JNYANANDA PANDA VS	/ /0 (//
146	D-CRLMP/31629/2024 CRLMP/1639/2024	BISWAJIT PANDA VS MADHUSMITA PANI	JYOTIRANJAN KAR VS	/ /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000047/2018
147	D-CRLMP/32488/2024 CRLMP/1640/2024	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MANGALA BAG /213 /2023 (//

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148	D-CRLMP/34184/2024 CRLMP/1641/2024	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	KALPATARU MISHRA VS	//0 () //
149	D-CRLMP/35100/2024 CRLMP/1642/2024	SUSANTA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
150	D-CRLMP/35131/2024 CRLMP/1643/2024	MINATI PALEI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
151	D-CRLMP/35344/2024 CRLMP/1644/2024	K. BABU RAO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
152	D-CRLMP/35409/2024 CRLMP/1645/2024	SACHIKANTA MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
153	D-CRLMP/33404/2024 CRLMP/1646/2024	GOPAL KRISHNA MAHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	//0 () //
154	D-CRLMP/35320/2024 CRLMP/1647/2024	SANJULATA ROUT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //
155	D-CRLMP/35350/2024 CRLMP/1648/2024	RITA RANI MOHANTY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	JALESWAR /108 /2013 () //
156	D-CRLMP/33733/2024 CRLMP/1649/2024	PRAMILA RANASINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /264 /2024 () //
157	D-CRLMP/35449/2024 CRLMP/1650/2024	G DHANA RAO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BERHAMPUR TOWN /490 /2023 () //
158	D-CRLREV/34777/2024 CRLREV/688/2024	BALADEV NIAL @ HIAL @ BALADEB NIAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TENTULIKHUNTI /89 /2010 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000053/2013
159	D-MACA/48290/2024	THE MANAGER LEGAL ,CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	BSRINATH ROY	//

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	MACA/1194/2024	VS MITALI MANJARI SAHOO	VS	6TH MACT, NIMAPARA(Puri) Mac/0000007/2019
160	D-MACA/49242/2024 MACA/1195/2024	ARAKHIT KISAN VS BHAJAN LAL	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000012/2023
161	D-MACA/49296/2024 MACA/1196/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS AHALYA NAIK	PRAMOD KUMAR TRIPATHY VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000064/2020
162	D-MATA/45491/2024 MATA/415/2024	KUMAR PANDA VS SUCHISMITA ACHARYA	DHARMENDRA SETHY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000009/2020
163	D-MATA/49354/2024 MATA/416/2024	UMESH CHANDRA MAHAKUD VS SASMITA GOUDA	LAXMAN PRADHAN VS	// JUDGE FAMILY COURT, RAYAGADA(Ra) CP/0000044/2024
164	D-RPFAM/49318/2024 RPFAM/347/2024	PRAFULLA KUMAR PATNAIK VS NIBEDITA PATNAIK	DEBENDRA NARAYAN PATTANAIAK VS	// JUDGE FAMILY COURT,GANJAM(Ganja) Cp/0000118/2019
165	D-RSA/49095/2024 RSA/437/2024	MANJU DEB VS PADMINI PAL	JYOTI RANJAN DEO VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000003/2023
166	D-RSA/46159/2024 RSA/438/2024	MANASH RANJAN SAHOO VS MINAKSHI SAHOO	BIBEKANANDA BHUYAN VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000039/2012
167	D-RSA/49255/2024 RSA/439/2024	MARSHAL HEMRAM VS TANKADHAR MUNDA	PRAKASH RANJAN BARIK VS	// DISTRICT AND SESSIONS JUDGE,DEOG RFA/0000004/2017
168	D-RSA/49289/2024 RSA/440/2024	GAJENDRA GAHIR VS PURNIMA DURGA	DEVI PRASAD DASH VS	// DISTRICT AND SESSIONS JUDGE,MALK RFA/0000016/2023
169	D-RSA/49303/2024 RSA/441/2024	PANCHANAN DEBATA VS MURARI CHARAN MISHRA	TUSAR KUMAR MISHRA VS	// A.D.J.,TALCHER(Anugul) RFA/0000008/2021
170	D-RVWPET/49450/2024 RVWPET/285/2024	KABITARANI KAR VS	ADV. VS	// ()

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171	D-RVWPET/49559/2024 RVWPET/286/2024	STATE OF ODISHA BHARATI SUNA VS	ADV. VS	// // 0
172	D-WA/45120/2024 WA/3176/2024	STATE OF ODISHA CHANDRAKANTA MAHANTA VS	SUBHADUTTA ROUTRAY VS	// // 0
173	D-WA/42378/2024 WA/3177/2024	STATE OF ODISHA DHANESWAR PATRA VS	MANASH RANJAN NAYAK VS	// // 0
174	D-WA/47212/2024 WA/3178/2024	SUB-COLLECTOR, BHUBANESWAR BASANTI SAHOO VS	HRUDANANDA MOHAPATRA VS	// // 0
175	D-WA/45362/2024 WA/3179/2024	MINATI NAYAK STATE OF ODISHA VS	SANGRAM KESHARI JENA,A.G.A VS	// // 0
176	D-WA/49197/2024 WA/3180/2024	HEMANTA KUMARI SARANGI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
177	D-WP(C)/49237/2024 WP(C)/29594/2024	BIDYADHAR NAYAK BISWASHREE PANDA VS	PRAMOD KISHORE CHAND VS	// // 0
178	D-WP(C)/49244/2024 WP(C)/29595/2024	THE COMMISSIONER CUM SECRETARY , PANCHAYAT RAJ DEPARTMENT SRICHANDAN PATRA VS	PABITRA KUMAR NAYAK VS	// // 0
179	D-WP(C)/47511/2024 WP(C)/29596/2024	BHUBANESWAR MUNICIPAL CORPORATION GANESH CHANDRA MISHRA VS	KISHORE KUMAR MISHRA VS	// // 0
180	D-WP(C)/46656/2024 WP(C)/29597/2024	COLLECTOR, KHORDA ANADI CHARAN MOHANTY VS	RAMESH CHANDRA OJHA VS	// // 0
181	D-WP(C)/46830/2024 WP(C)/29598/2024	STATE OF ODISHA KUI JUNGLE VILLAGE, ANGUL VS	TUSAR KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/47566/2024 WP(C)/29599/2024	APARAJITA MAHANTY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
183	D-WP(C)/47611/2024 WP(C)/29600/2024	PRANABATI NANDA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
184	D-WP(C)/47922/2024 WP(C)/29601/2024	RASMITA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
185	D-WP(C)/48716/2024 WP(C)/29602/2024	SANDHYARANI RATH VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
186	D-WP(C)/48032/2024 WP(C)/29603/2024	CHAKRADHAR MOHAPATRA VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
187	D-WP(C)/48768/2024 WP(C)/29604/2024	DILLIP KUMAR NATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
188	D-WP(C)/48465/2024 WP(C)/29605/2024	SARMISTHA PRADHAN VS SECY, MINISTRY OF TRIBAL AFFAIRS, NEW DELHI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
189	D-WP(C)/48848/2024 WP(C)/29606/2024	ARUNA RANA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
190	D-WP(C)/48396/2024 WP(C)/29607/2024	NARAYAN NAIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
191	D-WP(C)/49154/2024 WP(C)/29608/2024	RAICHARAN MOHAPATRA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
192	D-WP(C)/48765/2024 WP(C)/29609/2024	SRIKANTA KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
193	D-WP(C)/48487/2024	BAIDYARAM JAL @ BAIDARAM JAL	DHANANJAYA MUND	//

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	WP(C)/29610/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/48466/2024 WP(C)/29611/2024	SURENDRA KUMAR NAYAK VS SECRETARY MINISTRY OF TRIBAL AFFAIRS	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
195	D-WP(C)/48865/2024 WP(C)/29612/2024	BRANCH MANAGER, PUNJAB NATIONAL BANK, BADARAMA BRANCH, SAMBALPUR VS THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION(SCDRC), CUTTACK	BURGA PRASAD PATTNAIK VS	// 0 //
196	D-WP(C)/48769/2024 WP(C)/29613/2024	SUSHANTA KUMAR BURMA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
197	D-WP(C)/48986/2024 WP(C)/29614/2024	THE SUB-DIVISIONAL OFFICER, TPWODL, (KEED), KALAHANDI VS KULAMANI BANUA	PRASANTA KUMAR TRIPATHY VS	// 0 //
198	D-WP(C)/48497/2024 WP(C)/29615/2024	SAILANYA KUMAR PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
199	D-WP(C)/48771/2024 WP(C)/29616/2024	SAROJ KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
200	D-WP(C)/48463/2024 WP(C)/29617/2024	S.TEJA BATI VS SECY, MINISTRY OF TRIBAL AFFAIRS, NEW DELHI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
201	D-WP(C)/48987/2024 WP(C)/29618/2024	BAILOCHAN SAHOO VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
202	D-WP(C)/49362/2024 WP(C)/29619/2024	M/S S.P. ASSOCIATES, KHURDA VS CHIEF MANAGER, UNION BANK OF INDIA, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
203	D-WP(C)/48512/2024 WP(C)/29620/2024	MALAYA DAS VS STATE OF ODISHA	ANSHUMAN PANDA VS	// 0 //
204	D-WP(C)/48877/2024 WP(C)/29621/2024	DIBYA JYOTI ACHARYA VS	PARTHA SARATHI DAS VS	// 0

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205	D-WP(C)/48711/2024 WP(C)/29622/2024	STATE OF ODISHA TAPAN KUMAR PADHY VS	DAYANANDA MOHAPATRA VS	// // ()
206	D-WP(C)/48773/2024 WP(C)/29623/2024	STATE OF ODISHA BINAYA KUMAR SAHU VS	ANIL KUMAR BEHERA VS	// // ()
207	D-WP(C)/48817/2024 WP(C)/29624/2024	STATE OF ODISHA HIMANSU BISWAL VS	SHASHI BHUSAN JENA VS	// // ()
208	D-WP(C)/49017/2024 WP(C)/29625/2024	STATE OF ODISHA MOHAMMAD ANWAR VS	KSHIROD KUMAR SAHOO VS	// // ()
209	D-WP(C)/48803/2024 WP(C)/29626/2024	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR MANOJ KUMAR MISHRA VS	ANIL KUMAR BEHERA VS	// // ()
210	D-WP(C)/49000/2024 WP(C)/29627/2024	STATE OF ODISHA ASHOK KUMAR R0UTRAY VS	SANJIB MOHANTY VS	// // ()
211	D-WP(C)/48806/2024 WP(C)/29628/2024	UTKAL UNIVERSITY, BBSR HARMOHAN BISWAL VS	ANIL KUMAR BEHERA VS	// // ()
212	D-WP(C)/49277/2024 WP(C)/29629/2024	STATE OF ODISHA THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS	GOKULANANDA SAHU VS	// // ()
213	D-WP(C)/48774/2024 WP(C)/29630/2024	SUSHANT KUMAR PANIGRAHI MOHAN CHANDRA SAHOO VS	ANIL KUMAR BEHERA VS	// // ()
214	D-WP(C)/48808/2024 WP(C)/29631/2024	STATE OF ODISHA CHITARANJAN SAHU VS	ANIL KUMAR BEHERA VS	// // ()
215	D-WP(C)/49279/2024 WP(C)/29632/2024	STATE OF ODISHA DHANURAM MAJHI VS	HEMANTA KUMAR MOHANTA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/48965/2024 WP(C)/29633/2024	MACHHINDRA KUMAR MEHER VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
217	D-WP(C)/48812/2024 WP(C)/29634/2024	BHAGABATA PATTANAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
218	D-WP(C)/48777/2024 WP(C)/29635/2024	BIGHNARAJ PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
219	D-WP(C)/49269/2024 WP(C)/29636/2024	MR.DILIP KUMAR MOTWANI VS PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT DEPT, BBSR	ARNAV DASH VS	// 0 //
220	D-WP(C)/48816/2024 WP(C)/29637/2024	PABITRA MOHAN NAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
221	D-WP(C)/49280/2024 WP(C)/29638/2024	MADHU DHANGADAMAJHI VS BAKSI JANI	MANORANJAN PADHY VS	// 0 //
222	D-WP(C)/48878/2024 WP(C)/29639/2024	CHANDRASEKHAR SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
223	D-WP(C)/48818/2024 WP(C)/29640/2024	BUDDHADEVA GAIGARIA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
224	D-WP(C)/48778/2024 WP(C)/29641/2024	AJAYA KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
225	D-WP(C)/49282/2024 WP(C)/29642/2024	RAJALAXMI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
226	D-WP(C)/48780/2024 WP(C)/29643/2024	PRASAN KUMAR NANDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
227	D-WP(C)/49515/2024	DAITARY JENA	DILLIP KUMAR RAY	//

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	WP(C)/29644/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/48916/2024 WP(C)/29645/2024	HRUDAYA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
229	D-WP(C)/48782/2024 WP(C)/29646/2024	TANKADHAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
230	D-WP(C)/49287/2024 WP(C)/29647/2024	HARI SANKAR SA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
231	D-WP(C)/49001/2024 WP(C)/29648/2024	MAHESWAR SAHOO VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
232	D-WP(C)/48836/2024 WP(C)/29649/2024	MAHENDRA KUMAR SAHOO VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	DEBASISH HAZRA VS	// 0 //
233	D-WP(C)/48924/2024 WP(C)/29650/2024	JANARDAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
234	D-WP(C)/48840/2024 WP(C)/29651/2024	MAHENDRA KUMAR SAHOO VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	DEBASISH HAZRA VS	// 0 //
235	D-WP(C)/48783/2024 WP(C)/29652/2024	MANIKAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
236	D-WP(C)/49291/2024 WP(C)/29653/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
237	D-WP(C)/49056/2024 WP(C)/29654/2024	DR.SITANSU SEKHAR MOHANTY VS STATE OF ODISHA	ANNAPURNA NAYAK VS	// 0 //
238	D-WP(C)/48842/2024 WP(C)/29655/2024	MAHENDRA KUMAR SAHOO VS	DEBASISH HAZRA VS	// 0

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239	D-WP(C)/48975/2024 WP(C)/29656/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI LAXMIPRIYA MALLA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// // ()
240	D-WP(C)/48789/2024 WP(C)/29657/2024	SUDHIR KUMAR RATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// () //
241	D-WP(C)/49293/2024 WP(C)/29658/2024	PRASAN KUMAR BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// () //
242	D-WP(C)/49079/2024 WP(C)/29659/2024	M/S. ALOM EXTRUSIONS LTD, BALESWAR VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA	ADITYA NARAYAN RAY VS	// () //
243	D-WP(C)/48792/2024 WP(C)/29660/2024	SUDHAKAR SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// () //
244	D-WP(C)/48925/2024 WP(C)/29661/2024	KHIROD DAS VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RANJAN KUMAR NAYAK VS	// () //
245	D-WP(C)/49179/2024 WP(C)/29662/2024	BINAYA KUMAR SAHU VS STATE OF ODISHA	SUBASH CH PANI VS	// () //
246	D-WP(C)/48963/2024 WP(C)/29663/2024	JASHOBANTI PATEL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
247	D-WP(C)/48796/2024 WP(C)/29664/2024	NITYANANDA BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// () //
248	D-WP(C)/49101/2024 WP(C)/29665/2024	ABADHUTA SAGADIA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// () //
249	D-WP(C)/48972/2024 WP(C)/29666/2024	RAKESH KUMAR GARANAIAK VS STATE OF ODISHA	GOPINATH SETHI VS	// () //

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250	D-WP(C)/48979/2024 WP(C)/29667/2024	SUKHWANT SINGH VS COLLECTOR AND DIST. MAGISTRATE, JHARSUGUDA	AMITAV DAS VS	// 0 //
251	D-WP(C)/48799/2024 WP(C)/29668/2024	ABHIMANYU SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
252	D-WP(C)/49081/2024 WP(C)/29669/2024	RAMESH CHANDRA PATTANAİK VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
253	D-WP(C)/48982/2024 WP(C)/29670/2024	KAMAL KUMARI DEVI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
254	D-WP(C)/49103/2024 WP(C)/29671/2024	M/S CHANDAN RESTAURANT, NIMAPADA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
255	D-WP(C)/49126/2024 WP(C)/29672/2024	SARAT KUMAR JENA VS AUTHORIZED OFFICER , BANK OF INDIA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
256	D-WP(C)/49149/2024 WP(C)/29673/2024	CHANDRAMA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
257	D-WP(C)/49457/2024 WP(C)/29674/2024	ROHIDAS NAIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
258	D-WP(C)/49062/2024 WP(C)/29675/2024	JAGANNATH ROUT VS CONTROLLING AUTHORITY, ASST. LABOUR COMMISIONER, BBSR	SHASHI BHUSAN JENA VS	// 0 //
259	D-WP(C)/49151/2024 WP(C)/29676/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
260	D-WP(C)/49465/2024 WP(C)/29677/2024	MAYA MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
261	D-WP(C)/49067/2024	JHARANA PARIDA	DR.PATANJALI TRIPATHY	//

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	WP(C)/29678/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/49173/2024 WP(C)/29679/2024	DEBASIS DASH VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //
263	D-WP(C)/49429/2024 WP(C)/29680/2024	ABTAR SINGH VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
264	D-WP(C)/46336/2024 WP(C)/29681/2024	RAJENDRA NATH MAHANTA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
265	D-WP(C)/46183/2024 WP(C)/29682/2024	ARTATRANA NANDA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
266	D-WP(C)/47766/2024 WP(C)/29683/2024	SHIBA SANKAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/47769/2024 WP(C)/29684/2024	RASHMIRANJAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
268	D-WP(C)/49144/2024 WP(C)/29685/2024	RENUBALA BALIAR SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
269	D-WP(C)/48257/2024 WP(C)/29686/2024	SK.FAYAZUDDIN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
270	D-WP(C)/49177/2024 WP(C)/29687/2024	SARALA LOHAR VS SECY TO GOVT. OF ODISHA, WOMEN AND CHILD DEVELOPMENT DEPT.	SISIR KUMAR PUROHIT VS	// 0 //
271	D-WP(C)/46412/2024 WP(C)/29688/2024	BISWAJIT BISWAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
272	D-WP(C)/48285/2024 WP(C)/29689/2024	JANAKI PRADHAN VS	TRILOCHAN BARIK VS	// 0

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273	D-WP(C)/49350/2024 WP(C)/29690/2024	STATE OF ODISHA CHAINA NAIK VS	SAROJ RANJAN SUBUDHI VS	// // ()
274	D-WP(C)/48320/2024 WP(C)/29691/2024	STATE OF ODISHA UMESH CHANDRA MAHALIK VS	KSHIROD KUMAR ROUT VS	// // ()
275	D-WP(C)/49352/2024 WP(C)/29692/2024	STATE OF ODISHA DUMA SABAR VS	GOPINATH PANDA VS	// // ()
276	D-WP(C)/49334/2024 WP(C)/29693/2024	STATE OF ODISHA KSHETRA MAJHI VS	ABINASH PATTJOSHI VS	// // ()
277	D-WP(C)/46639/2024 WP(C)/29694/2024	STATE OF ODISHA PREMANANDA PRADHAN VS	INDRAMANI SAHOO VS	// // ()
278	D-WP(C)/49178/2024 WP(C)/29695/2024	STATE OF ODISHA JOGENDRA KANHAR VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
279	D-WP(C)/49077/2024 WP(C)/29696/2024	STATE OF ODISHA BANI PRASAD PADHI VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
280	D-WP(C)/49353/2024 WP(C)/29697/2024	STATE OF ODISHA NAMITA SADUAL VS	SANGRAM JENA VS	// // ()
281	D-WP(C)/49332/2024 WP(C)/29698/2024	STATE OF ODISHA PUSPA GOUD @ PUSPARAJ GHEE VS	ABINASH PATTJOSHI VS	// // ()
282	D-WP(C)/49184/2024 WP(C)/29699/2024	STATE OF ODISHA MAA DURGA BANIKI SANGHA, KORAPUT VS	ANJAN KUMAR BISWAL VS	// // ()
283	D-WP(C)/49203/2024 WP(C)/29700/2024	STATE OF ODISHA M/S. NIRMANI ENGINEERS AND CONSTRUCTION PVT.,LTD BBSR VS THE CHAIRMAN , CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS., NEW DELHI	KANANBALA ROY CHOUDHURY VS	// // ()

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284	D-WP(C)/49333/2024 WP(C)/29701/2024	ALOKASHIRBAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
285	D-WP(C)/48298/2024 WP(C)/29702/2024	SAGARIKA MUDULI VS ANUROOP NAYAK	MIHIR KUMAR DASH VS	// 0 //
286	D-WP(C)/49335/2024 WP(C)/29703/2024	BABRUBAHAN PADHAN VS STATE OF ODISHA	ABINASH PATTAJOSHI VS	// 0 //
287	D-WP(C)/48468/2024 WP(C)/29704/2024	SANTOSH KUMAR SATAPATHY VS SECRETARY, MINISTRY OF TRIBAL AFFAIRS, NEW DELHI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
288	D-WP(C)/49341/2024 WP(C)/29705/2024	LAXMAN KUMAR SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
289	D-WP(C)/48715/2024 WP(C)/29706/2024	JASMINE SUBHADARSINI SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
290	D-WP(C)/48350/2024 WP(C)/29707/2024	BENUDHAR GIRI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
291	D-WP(C)/49469/2024 WP(C)/29708/2024	SIDHANTA DALAI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
292	D-WP(C)/48758/2024 WP(C)/29709/2024	GOURI DEI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
293	D-WP(C)/47191/2024 WP(C)/29710/2024	CHANDRABATI DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
294	D-WP(C)/48517/2024 WP(C)/29711/2024	UMANANDAN ACHARYA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
295	D-WP(C)/48906/2024	SASWAT SAMBHAB	PRASANTA KUMAR JENA	//

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	WP(C)/29712/2024	VS UTKAL UNIVERSITY	VS	0 //
296	D-WP(C)/49356/2024 WP(C)/29713/2024	DEBASIS NAYAK VS THE CHIEF COMNR, GST AND CENTRAL EXCISE AND CUSTOMS, BBSR ZONE	SIDHARTH SHANKAR PADHY VS	// 0 //
297	D-WP(C)/48926/2024 WP(C)/29714/2024	RAKESH KUMAR ROUT VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
298	D-WP(C)/49308/2024 WP(C)/29715/2024	M/S. HINDALACO INDUSTRIES LTD., MUMBAI VS M.C.L, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
299	D-WP(C)/47375/2024 WP(C)/29716/2024	THE SUPERINTENDING ENGINEER, TPWODL, SAMBALPUR VS SUBHADRA PRADHAN	PRASANTA KUMAR TRIPATHY VS	// 0 //
300	D-WP(C)/49519/2024 WP(C)/29717/2024	MAA BIRAJA WSHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
301	D-WP(C)/49037/2024 WP(C)/29718/2024	SANTOSH KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER, JHARSHUGUDA	MANAS RANJAN KHATUA VS	// 0 //
302	D-WP(C)/49225/2024 WP(C)/29719/2024	TYAGA, SAMBALPUR VS THE DIRECTOR BLOOD SAFETY, HEALTH AND FAMILY WELFARE DEPT GOVT OF ODISHA, KHURDA	PRASANTA KUMAR TRIPATHY VS	// 0 //
303	D-WP(C)/49524/2024 WP(C)/29720/2024	UMA MAHESWARI WSHG,SUBARNPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
304	D-WP(C)/49526/2024 WP(C)/29721/2024	BISWA MAA MAHALAXMI WSHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
305	D-WP(C)/49295/2024 WP(C)/29722/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
306	D-WP(C)/49528/2024 WP(C)/29723/2024	PULLIN KUMAR MALL VS	LAXMIKANTA TRIPATHY VS	// 0

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307	D-WP(C)/49527/2024 WP(C)/29724/2024	STATE OF ODISHA BABA SIDHESWAR WSHG,SUBRNAPUR VS	SRINIVAS MOHANTY VS	// // ()
308	D-WP(C)/49297/2024 WP(C)/29725/2024	STATE OF ODISHA BAIKUNTHA BHUJABAL VS	MANAS KUMAR CHAND VS	// // ()
309	D-WP(C)/49299/2024 WP(C)/29726/2024	STATE OF ORISSA SATYAPRIYA RATH VS	NIRANJAN NAYAK VS	// // ()
310	D-WP(C)/48078/2024 WP(C)/29727/2024	STATE OF ODISHA RAMAKANTA TARAI VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
311	D-WP(C)/49471/2024 WP(C)/29728/2024	STATE OF ODISHA ANIL KUMAR SAHOO VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
312	D-WP(C)/48251/2024 WP(C)/29729/2024	STATE OF ODISHA LAXMIPRIYA DAS VS	TRILOCHAN BARIK VS	// // ()
313	D-WP(C)/49069/2024 WP(C)/29730/2024	STATE OF ODISHA JAYADEV PATEL VS	NIHAL RATH VS	// // ()
314	D-WP(C)/49571/2024 WP(C)/29731/2024	DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES,CUTTACK SATYANARAYAN COLLEGE OF PHARMACY, MALKANGIRI VS	SUBHANKAR ROUT VS	// // ()
315	D-WP(C)/48252/2024 WP(C)/29732/2024	UNION OF INDIA JASOBANTA SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
316	D-WP(C)/49301/2024 WP(C)/29733/2024	STATE OF ODISHA BHOJRAM AHIR VS	RABI NARAYAN SWAIN VS	// // ()
317	D-WP(C)/48258/2024 WP(C)/29734/2024	STATE OF ODISHA MD.YUSUF KHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// // () //

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318	D-WP(C)/49302/2024 WP(C)/29735/2024	GAYATRI KUMARI KHATUA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
319	D-WP(C)/48483/2024 WP(C)/29736/2024	PYARIMOHAN PRADHAN VS THE UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI), GOVT. OF INDIA	DURGA PRASAD JENA VS	// 0 //
320	D-WP(C)/49590/2024 WP(C)/29737/2024	BISWAJIT KUMAR SAHOO VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
321	D-WP(C)/49305/2024 WP(C)/29738/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
322	D-WP(C)/48289/2024 WP(C)/29739/2024	BHAKTABANDHU SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
323	D-WP(C)/49248/2024 WP(C)/29740/2024	M/S. PRASANTA KUMAR SWAIN, KEONJHAR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, JAJPUR	KSHIROD KUMAR SAHOO VS	// 0 //
324	D-WP(C)/49570/2024 WP(C)/29741/2024	DHARMARAJ PANDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
325	D-WP(C)/48155/2024 WP(C)/29742/2024	TIKERAM CHHATRIA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
326	D-WP(C)/49223/2024 WP(C)/29743/2024	NITYANANDA SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
327	D-WP(C)/48633/2024 WP(C)/29744/2024	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
328	D-WP(C)/49262/2024 WP(C)/29745/2024	SUBHASHREE PASCHIMAKABAT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
329	D-WP(C)/49271/2024	PRAFULLA KUMAR ROUT	TUSAR KUMAR MISHRA	//

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	WP(C)/29746/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/48707/2024 WP(C)/29747/2024	PRASANNA KUMAR CHOUDHURY VS THE DEPUTY DIRECTOR OF MINES, CUTTACK	PRATAP CHANDRA MISHRA VS	// () //
331	D-WP(C)/49263/2024 WP(C)/29748/2024	SANJUKTA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
332	D-WP(C)/48710/2024 WP(C)/29749/2024	BIBHISANA MALIK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// () //
333	D-WP(C)/21207/2024 WP(C)/29750/2024	M/S. RATHI STEEL AND POWER, GHAZIABAD VS OFFICE OF INSPECTOR, SAMBALPUR	SATYA SMRUTI MOHANTY VS	// () //
334	D-WP(C)/48389/2024 WP(C)/29751/2024	HARSA CHANDRA MISHRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// () //
335	D-WP(C)/48377/2024 WP(C)/29752/2024	KUMUDA RANJAN PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //
336	D-WP(C)/48401/2024 WP(C)/29753/2024	SANJITA SAHAJI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
337	D-WP(C)/49073/2024 WP(C)/29754/2024	GAGAN BIHARI DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //
338	D-WP(C)/49138/2024 WP(C)/29755/2024	DINABANDHU BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
339	D-ABLAPL/34546/2024 ABLAPL/13458/2024	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	BHAWANIPATNA TOWN /449 /2024 () //
340	D-ABLAPL/35335/2024 ABLAPL/13459/2024	SOHAM MOHANTY VS	SANGRAM RATH VS	AIRPORT P.S. /182 /2024 ()

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341	D-ABLAPL/35385/2024 ABLAPL/13460/2024	STATE OF ODISHA DEBI PRASAD MUNDA VS	ROHIT KUMAR SUNA VS	// JENAPUR /342 /2024 ()
342	D-ABLAPL/35396/2024 ABLAPL/13461/2024	STATE OF ODISHA KHAGAPATI BISOI VS	RAJIB LOCHAN PATTNAIK VS	// KHATIGUDA /127 /2023 ()
343	D-ABLAPL/35408/2024 ABLAPL/13462/2024	STATE OF ODISHA MITHUN MALLICK VS	ACHYUTANANDA PATTANAIK VS	// TANGI (KHURDA) /776 /2024 ()
344	D-ABLAPL/34622/2024 ABLAPL/13463/2024	STATE OF ODISHA PRAMOD KUMAR MAHAKUDA VS	MANAS KUMAR CHAND VS	// BADABAZAR /188 /2024 ()
345	D-ABLAPL/35414/2024 ABLAPL/13464/2024	STATE OF ODISHA BHIKARI CHARAN NAYAK VS	AYODHYA NATH LENKA VS	// DHENKANAL TOWN /282 /2016 ()
346	D-ABLAPL/35397/2024 ABLAPL/13465/2024	STATE OF ODISHA SANTOSH KU. BISWAL @ SANTOSH KUMAR BISWAL VS	JYOTIRMAYA SAHOO VS	// BUGUDA /508 /2024 ()
347	D-ABLAPL/34629/2024 ABLAPL/13466/2024	STATE OF ODISHA PRAFULLA MAJHI VS	PRADEEP KUMAR KHUNTIA VS	// CHHENDIPADA /176 /2012 ()
348	D-ABLAPL/35400/2024 ABLAPL/13467/2024	STATE OF ODISHA HARISHANKAR MISTRI VS	AMULYA RATNA PANDA VS	// REMUNA /104 /2024 ()
349	D-ABLAPL/35419/2024 ABLAPL/13468/2024	STATE OF ODISHA PRASANTA BEHERA VS	SANJIT MISHRA VS	// PURI SADAR /508 /2024 ()
350	D-ABLAPL/35440/2024 ABLAPL/13469/2024	STATE OF ODISHA SUSANTA NAIK @ SUSHANTA VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /154 /2019 ()
351	D-ABLAPL/34961/2024 ABLAPL/13470/2024	STATE OF ODISHA TRINATH SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /256 /2024 () //

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352	D-ABLAPL/35434/2024 ABLAPL/13471/2024	ALIVA MOHAPATRA VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	BHUBANESWAR VIGILANCE /24 /2024 () //
353	D-ABLAPL/35204/2024 ABLAPL/13472/2024	KIRANBALA JENA VS STATE OF ODISHA	DURGA PRASAD JENA VS	CHARICHHAKA /157 /2024 () //
354	D-ABLAPL/35441/2024 ABLAPL/13473/2024	SISIRA KUMAR POLAI @DANA PALAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /130 /2014 () //
355	D-ABLAPL/35213/2024 ABLAPL/13474/2024	BAPI @ MAHESH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /533 /2024 () //
356	D-ABLAPL/34933/2024 ABLAPL/13475/2024	PITAMBAR SAHOO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /332 /2024 () //
357	D-ABLAPL/35442/2024 ABLAPL/13476/2024	FAKIR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /438 /2024 () //
358	D-ABLAPL/35223/2024 ABLAPL/13477/2024	RANJIT SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BADAMBADI /361 /2024 () //
359	D-ABLAPL/35463/2024 ABLAPL/13478/2024	NARAYAN MEHER VS STATE OF ODISHA	BASANTA KUMAR NANDA VS	RAIRAKHOL /246 /2024 () //
360	D-ABLAPL/35186/2024 ABLAPL/13479/2024	RAJAT SAHOO VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /925 /2024 () //
361	D-ABLAPL/35461/2024 ABLAPL/13480/2024	GOBARDHAN NAIK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /164 /2013 () //
362	D-ABLAPL/35191/2024 ABLAPL/13481/2024	RAKESH SETHI VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /926 /2024 () //
363	D-ABLAPL/35504/2024	MANTU JENA	SAROJ RANJAN SUBUDHI	SATYABADI /349 /2024

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	ABLAPL/13482/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/35466/2024 ABLAPL/13483/2024	SANTOSH KUMAR KAR @ SANTOSH KAR VS STATE OF ODISHA	ARIJEET MISHRA VS	DASARATHPUR /165 /2024 () //
365	D-ABLAPL/35601/2024 ABLAPL/13484/2024	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK TOWN /727 /2024 () //
366	D-ABLAPL/35602/2024 ABLAPL/13485/2024	DIBAKARA NAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /77 /2019 () //
367	D-ABLAPL/35224/2024 ABLAPL/13486/2024	PRASANNA KUMAR BHOI @ PRASANNA BHOI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /436 /2024 () //
368	D-ABLAPL/35503/2024 ABLAPL/13487/2024	BANITA JENA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	SATYABADI /349 /2024 () //
369	D-ABLAPL/35228/2024 ABLAPL/13488/2024	PRASANNA KUMAR BHOI @ PRASANNA BHOI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /431 /2024 () //
370	D-ABLAPL/34954/2024 ABLAPL/13489/2024	SATYARANJAN BEJ @ SATYARANJAN BEZ VS STATE OF ODISHA	BIJAY JENA VS	AUL /676 /2024 () //
371	D-ABLAPL/35293/2024 ABLAPL/13490/2024	TAPAN BERA @ TAPAN KUMAR BERA VS STATE OF ODISHA	RASMITA SWAIN VS	BANSADA /379 /2024 () //
372	D-ABLAPL/35448/2024 ABLAPL/13491/2024	NURUDDIN KHAN VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	PURUNABAZAR /325 /2024 () //
373	D-ABLAPL/35334/2024 ABLAPL/13492/2024	LOKESH KUMAR PATEL VS STATE OF ODISHA	SANGRAM RATH VS	AIRPORT P.S. /182 /2024 () //
374	D-ABLAPL/35506/2024 ABLAPL/13493/2024	SUREN @ SURENDRA GARTIA VS	JAGABANDHU SAHU VS	SOHELLA /249 /2024 ()

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375	D-ABLAPL/35377/2024 ABLAPL/13494/2024	STATE OF ODISHA PARAMESWAR PANDA VS	AMLAN MOHANTY VS	// DASARATHPUR /162 /2024 ()
376	D-ABLAPL/35539/2024 ABLAPL/13495/2024	STATE OF ODISHA SUBASH MAHALIK VS	SAMARENDRA BAHADUR VS	// BANSADA /359 /2024 ()
377	D-ABLAPL/35540/2024 ABLAPL/13496/2024	STATE OF ODISHA PRADEEP MEHER @ PRADIP MEHER VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /353 /2024 ()
378	D-ABLAPL/35467/2024 ABLAPL/13497/2024	STATE OF ODISHA DAMA @ DAMODAR BEHERA VS	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /738 /2024 ()
379	D-ABLAPL/35460/2024 ABLAPL/13498/2024	STATE OF ODISHA PANCHANAN BHOI @ NIMAIN CHARAN BHOI VS	IPSIT AUROBINDO ACHARYA VS	// BARGARH SADAR /418 /2024 ()
380	D-ABLAPL/35544/2024 ABLAPL/13499/2024	STATE OF ODISHA AKASH GUPTA VS	RAKESH KUMAR DAS VS	// HIRAKUD /343 /2024 ()
381	D-ABLAPL/35468/2024 ABLAPL/13500/2024	STATE OF ODISHA BABU @ DIPTI RANJAN PANIGRAHI VS	ARIJEET MISHRA VS	// DASARATHPUR /164 /2024 ()
382	D-ABLAPL/35547/2024 ABLAPL/13501/2024	STATE OF ODISHA BIRANCHI KUMBHAR VS	SUSHANTA KUMAR JOSHI VS	// BANGOMUNDA /86 /2023 ()
383	D-ABLAPL/35548/2024 ABLAPL/13502/2024	STATE OF ODISHA SARITA SARANGI VS	SUSHANTA KUMAR JOSHI VS	// SINDHIKELA PS /100 /2024 ()
384	D-ABLAPL/35594/2024 ABLAPL/13503/2024	STATE OF ODISHA DANDA MAHARANA VS	KAJAL SAHOO VS	// BAIDYANATHPUR /514 /2024 ()
385	D-ABLAPL/35555/2024 ABLAPL/13504/2024	STATE OF ODISHA KAILASH CHANDRA PATI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// CDA-II /167 /2024 () //

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386	D-ABLAPL/34374/2024 ABLAPL/13505/2024	RAMACHANDRA MOHAPATRA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	//0 () //
387	D-ABLAPL/31094/2024 ABLAPL/13506/2024	SUPRIYA SWAIN VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 J.M.F.C,TALCHER(Anugul) ICC/0000041/2023
388	D-ABLAPL/35303/2024 ABLAPL/13507/2024	RAMESH CHANDRA JENA @ RAMESH JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /81 /2021 () //
389	D-ABLAPL/35295/2024 ABLAPL/13508/2024	MARKANDA KHUNTIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /585 /2024 () //
390	D-ABLAPL/35508/2024 ABLAPL/13509/2024	PRATAP MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /302 /2024 () //
391	D-ABLAPL/35459/2024 ABLAPL/13510/2024	HEEROJINI MAJHI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	//0 () //
392	D-ABLAPL/35592/2024 ABLAPL/13511/2024	DIPUN SAMAL VS STATE OF ODISHA	KAJAL SAHOO VS	BAIDYANATHPUR /514 /2024 () //
393	D-ABLAPL/35488/2024 ABLAPL/13512/2024	BALARAM SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	NAYAGARH SADAR /255 /2024 () //
394	D-ABLAPL/35469/2024 ABLAPL/13513/2024	SAMIR KABI VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /90 /2020 () //
395	D-ABLAPL/35509/2024 ABLAPL/13514/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /191 /2024 () //
396	D-ABLAPL/35494/2024 ABLAPL/13515/2024	PRANA KRUSHNA NAYAK @ PINTU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAPALLI P.S. /683 /2024 () //
397	D-ABLAPL/35475/2024	PITAMBAR MUNI	BYOMAKESH TRIPATHY	//0

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	ABLAPL/13516/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/35512/2024 ABLAPL/13517/2024	KAMAL LOCHAN SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KASAFAL MARINE /60 /2024 () //
399	D-ABLAPL/35536/2024 ABLAPL/13518/2024	MD.IMRAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	MAHILA PS SAMBALPUR /93 /2024 () //
400	D-ABLAPL/34624/2024 ABLAPL/13519/2024	HARAPRIYA GOUDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHAMAKHANDI /395 /2024 () //
401	D-ABLAPL/35537/2024 ABLAPL/13520/2024	MD.ISRAIL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	MAHILA PS SAMBALPUR /93 /2024 () //
402	D-ABLAPL/35300/2024 ABLAPL/13521/2024	GANESH CHANDRA SINGH VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /1 /2016 () //
403	D-ABLAPL/35479/2024 ABLAPL/13522/2024	FIROJ KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	Maitri Vihar PS /485 /2024 () //
404	D-ABLAPL/35557/2024 ABLAPL/13523/2024	NILANCHALA RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000030/2024
405	D-ABLAPL/35307/2024 ABLAPL/13524/2024	BISWAJIT SWAIN VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	LAXMISAGAR P.S. /619 /2024 () //
406	D-ABLAPL/35485/2024 ABLAPL/13525/2024	SUBODH KUMAR PRADHAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	R.UDAYAGIRI /83 /2024 () //
407	D-ABLAPL/35559/2024 ABLAPL/13526/2024	BITU @ JAYASEN SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /376 /2024 () //
408	D-ABLAPL/35550/2024 ABLAPL/13527/2024	PRADIPTA KUMAR SAHOO VS	KABIRAJ PRADHAN VS	S.P.(CID-CRL),CUTTACK /9 /2024 ()

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409	D-ABLAPL/35343/2024 ABLAPL/13528/2024	STATE OF ODISHA DIPTI RANJAN BEHERA @ DIPU BEHERA VS	SABYASACHI MISHRA VS	// PARJANG /430 /2024 ()
410	D-ABLAPL/35561/2024 ABLAPL/13529/2024	STATE OF ODISHA KAMALINI DEHURI VS	SUBHASREE MOHANTY VS	// DHENKANAL SADAR /252 /2024 ()
411	D-ABLAPL/35562/2024 ABLAPL/13530/2024	STATE OF ODISHA SUBHADRA BISWAL VS	SUBHASREE MOHANTY VS	// DHENKANAL SADAR /252 /2024 ()
412	D-ABLAPL/35522/2024 ABLAPL/13531/2024	STATE OF ODISHA GOBINDA GOUDA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /192 /2021 ()
413	D-ABLAPL/35524/2024 ABLAPL/13532/2024	STATE OF ODISHA NARENDRA BEHERA VS	SAPAN KUMAR LENKA VS	// DHENKANAL TOWN /793 /2024 ()
414	D-ABLAPL/35564/2024 ABLAPL/13533/2024	STATE OF ODISHA DHANAMALI BHOI VS	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /323 /2024 ()
415	D-ABLAPL/35530/2024 ABLAPL/13534/2024	STATE OF ODISHA MADAN MOHAN PRADHAN VS	MANAS KUMAR CHAND VS	// DEOGARH /564 /2024 ()
416	D-ABLAPL/35531/2024 ABLAPL/13535/2024	STATE OF ODISHA GOURAHARI ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// MANCHESWAR P.S. /406 /2024 () //